

**Central Administrative Tribunal  
Principal Bench, New Delhi**

C.P.No.590/2016 in O.A.No.2683/2016

Tuesday, this the 6<sup>th</sup> December 2016

**Hon'ble Mr. Raj Vir Sharma, Member (J)  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

P.C. Misra, DANICS/Joint Director (Retd.)

Aged 67 years

s/o Mr. M S Misra

Agricultural Marketing

Govt. of NCT of Delhi

R/o 186-F, 2<sup>nd</sup> Floor, Arjun Nagar

Safdarjung Enclave, New Delhi -29

..Applicant

(Applicant in person)

Versus

Mr. Rajiv Meharshi

Secretary to Govt. of India

Ministry of Home Affairs

UTS-II, North Block, Central Secretariat

New Delhi -1

..Respondent

**O R D E R (ORAL)**

**Mr. Raj Vir Sharma:**

Heard the applicant, who is present in person. He has challenged the order dated 24.11.2016 passed by the respondent in compliance of the order passed by this Tribunal on 09.08.2016 in O.A. No.2683/2016. We are satisfied that the respondent has fully complied with the directions of this Tribunal. Therefore, no contempt is made out against the respondent. C.P is accordingly dismissed.

**( K.N. Shrivastava )  
Member (A)**

**( Raj Vir Sharma )  
Member (J)**

**December 6, 2016**  
/sunil/